

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 4151(H)
TO BE ANSWERED ON 12th DECEMBER, 2016

USE OF MEDICINAL PLANTS

4151(H). SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री)
be pleased to state:

- (a) whether the Government proposes to formulate any special scheme for industrial use and export of medicinal plants in the country particularly of Bundelkhand region; and
- (b) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) & (b): There is no such proposal with National Medicinal Plants Boards (NMPB), Ministry of AYUSH to formulate any special scheme for industrial use and export of medicinal plants in the country particularly of Bundelkhand region.

However, presently, the NMPB, Ministry of AYUSH is implementing following schemes on Conservation, Development and Sustainable Management of Medicinal Plants throughout the country including Bundelkhand region:

- (i). **Central Sector Scheme on “Conservation, Development and Sustainable Management of Medicinal Plants”** aimed at providing project based support for survey, inventorization, *in-situ* / *ex-situ* conservation, establishment of Herbal Gardens and Research & Development etc.
- (ii). **Centrally Sponsored Scheme of National AYUSH Mission (NAM)** having a component on Medicinal Plants which primarily aimed at providing support for cultivation of medicinal plants on farmers land. The financial assistance as subsidy is provided to farmers through the identified implementing agency of concerned state.
